

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA

UNSTARRED QUESTION NO. 1422

ANSWERED ON -19/12/2022

VACANCIES IN PUBLIC SECTOR ENTERPRISES

1422 Shri Digvijaya Singh:
Dr. Amee Yajnik:
Shri G.C. Chandrashekhar:
Shri Pramod Tiwari:

Will the Minister of MINISTRY OF PETROLEUM AND NATURAL GAS be pleased to state:-

- (a) whether ONGC has no regular CMD from April 2021, if so, the reasons therefor;
- (b) whether there is no Director, HR in BPCL from January 2022, if so, the reasons therefor;
- (c) the time by when these posts will be filled;
- (d) whether a new Chairman has been identified for BPCL to replace the outgoing Chairman with effect from October 31;
- (e) whether the process of filling up the vacancies at the top posts should be started a year in advance; and
- (f) if so, the reasons for the delay in appointments to the posts at (a), (b) and (d)?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

(a) to (f) : The post of Chairman and Managing Director, Oil & Natural Gas Corporation (ONGC) fell vacant on 01.04.2021 on superannuation of Shri Shashi Shanker. In the selection meeting dated 04.06.2021 for the post of Chairman and Managing Director, Oil & Natural Gas Corporation Limited (ONGC), the Public Enterprises Selection Board (PESB) did not recommend any candidate. Thereafter, Government decided to fill up the post through Search-Cum Selection Committee (SCSC). Shri Arun Kumar Singh, has since joined as Chairman of ONGC on regular basis subsequent to his appointment.

As regards Director (Human Resources), Bharat Petroleum Corporation Limited (BPCL), the eligibility criteria for selection for the post of Director (Human Resources/Personnel) across all Central Public Sector Enterprises (CPSEs) was revised by PESB in February, 2022. Selection meeting for this post has already been scheduled for 22.12.2022. Selection Meeting for the post of Chairman and Managing Director, BPCL has already been held on 12.12.2022 and recommendation of PESB has since been received.

As per Department of Personnel & Training (DoP&T) Guidelines, the advertisement for a vacancy is released by the PESB one year before the expiry of the tenure of the incumbent.
